

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/44/7/AMR/2020	Under Liquidation	7 of IBC	State Bank Of India Vs Sree Naidu Beverages Pvt Ltd
	IA(IBC)/227/2024	U/s. 44 (2) of IBBI (Liquidation Process), Regulations, 2016	Mr. Krishna Mohan Gollamudi, Liquidator of Sree Naidu Beverages Pvt Ltd
	IA(IBC)/232/2024	U/ Reg. 15(1) (b) of IBBI (Liquidation Process) Regulations, 2016	Mr. Krishna Mohan Gollamudi, Liquidator of Sree Naidu Beverages Pvt Ltd

ORDER

IA(IBC)/227/2024:

Present: Mr.Krishna Murthy Gollamudi, Liquidator.

This application has been filed by the Liquidator seeking for extension of liquidation period by another 90 days commencing from 07.07.2024 to 05.10.2024. Heard. Keeping in view of the facts submitted by the Applicant, the liquidation period is extended by 30 days from today. **Accordingly, IA(IBC)/227/2024 is allowed and disposed of.**

IA(IBC)/232/2024:

Present: Mr.Krishna Murthy Gollamudi, Liquidator

This Application has been filed by the Liquidator seeking to take on record the 9th Progress Report for the quarter ended 30th June, 2024. Heard. Report is taken on record. **Accordingly, IA(IBC)/232/2024 is allowed and disposed of.**



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**